F. No. J-18/71/2023-Judicial Government of India Ministry of Law and Justice Department of Legal Affairs (Judicial Section)

Shastri Bhawan, New Delhi, Dated the 26th October, 2023

ORDER

President is resignation The pleased to accept the Sh. Harinath N., Deputy Solicitor General of India for High Court of Andhra Pradesh, with effect from 18.10.2023.

Hindi version of this order will follow. 2.

Copy through email to:-

- 1. PS to MoS (IC) L&J
- 2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/ Sr. PPS to JS&LA (SA).
- 3. PS to Attorney General of India/PS to Solicitor General of India.
- 4. All the Deputy SGIs in various High Court, as per list.
- 5. The Registrar, High Court of Andhra Pradesh at Amravati, Andhra Pradesh.
- 6. Sh. Harinath N., Ex- Dy. SGI.
- 7. Cash (LA) Section to stop the payment of retainer fees to Sh. Harinath N, Ex-Dy.SGI, w.e.f. 18.10.2023.
- 8. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
- 9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- 10. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of all concerned.

11. Spare copies.

(Kumar Gaurav)

Section Officer (Judicial Section)

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